

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2020 (WEDNESDAY)

COURT - IV

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1266 of 2019	G.T. Polymers Vs. Keshava Medi Devices Pvt. Ltd.	Charu Sachdev	Varun Singh
2.	Comp. App (AT) No. 24 of 2020	Sanjay Asher Vs. Atlas Copco (India) Ltd. With	Shiv Kumar Suri	
3.	Comp. App (AT) No. 27 of 2020	Arun Kejriwal Vs. Atlas Copco (India) Ltd. With	Pranjit Bhattacharya	
4.	Comp. App (AT) No. 28 of 2020	Sudhir haribhai Patel Vs. Atlas Copco (India) Ltd. With	Pranjit Bhattacharya	
5.	Comp. App (AT) No. 29 of 2020	Deep Janak Vs. Atlas Copco (India) Ltd. With	Pranjit Bhattacharya	
6.	Comp. App (AT) No. 30 of 2020	Jawahir Jagatsinh Merchant, Adult, Indian Inhabitant Vs. Atlas Copco (India) Ltd. With	Pranjit Bhattacharya	
7.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
8.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi

For Orders

9.	Comp. App. (AT) (Ins) No. 461 of 2019 (For Correction)	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
10.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale

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By the order of Hon'ble Acting Chairperson

-sd/-
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